

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 20135/2022

LAXMI NARAIN PANDEY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.109689/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109690/2022-EXEMPTION FROM FILING O.T. and IA No.109686/2022-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 12-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr. Umesh Dubey, Adv.
 Mr. Prateek Som, Adv.
 Mr. Sudhir S. Rawat, Adv.
 Mr. Lav Mishra, Adv.
 Mr. Manoj K. Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the petitioners on IA No.109686/2022. Exemption from surrendering has been prayed for in which life imprisonment has been awarded.

Considering the aforesaid and in the facts of this case the application stands dismissed.

The petitioners are directed to surrender without fail/immediately before the concerned authority and to file proof thereof in the Registry of this Court.

(ANITA MALHOTRA)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER